

102 ✓

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

**CP(IB) No.170/KB/2017  
C.A.(IB) No.740/KB/2018**

**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M**

Name of the Company		IDBI Bank Ltd-Vs-MBL Infrastructure Ltd	
Under Section		60 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJI, Sr. Adv.
2. D.N. SHARMA, Adv.
3. SHAUNAK MITRA, Adv.
4. NEHA SOMAWI, Pr-CS

Applicants/  
MBL & AK Lakhotia

Somyani

26/9/2018

Debanish Choudhary, Advocate  
Tishu Saha, Advocate

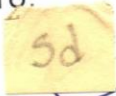
Respondent  
Bank IDBI  
26/9/2018

- order attached -

**ORDER**

Ld. Sr. Standing Counsel appears for the Applicant. Ld. Counsel for the Respondent in CA(IB) No.740/KB/2018 also appears. Affidavit-in-reply is filed. At the request of the Ld. Counsel for the respondent, the matter stands adjourned. It is made clear that all the parties including the respondents are bound by the decision of the RP.

Matter to come up for further consideration on 12.11.2018.

  
(M.B.Gosavi)  
Member(J)